

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22nd September, 2022

<u>NOTICE</u>

Please take notice that the Bench notified for Court – IV at 10:30 AM on 23^{rd} September, 2022 is re-constituted. Composition of the re-constituted Bench shall be as under. Further, all the cases (Except P.H.) listed at 10:30 AM in the Court – IV will now be taken up at 02:00 PM.

<u>Court – IV</u>

- 1. Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial)
- 2. Hon'ble Dr. Alok Srivastava, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar